लिए ऐडवरटाइज़मेंट दिया गया-पहली मर्तबा कोर्ट का इंटरवेंशन हुआ, दूसरी मर्तबा इलेक्शन की वजह से मुश्किल आई, लेकिन अब, तीसरी मर्तबा जो ऐडवरटाइज़मेंट हुआ है, उसके बाद यह तकरीबन फाइनल स्टेज में है और जल्द से जल्द डायरेक्टर का फैसला कर लिया जाएगा। अभी तक उसकी देख-रेख आई0आई0टी0 गोहाटी के डायरेक्ट कर रहे है।

श्री कर्णेन्दु भट्टाचार्यः जल्द से जल्द करिए

MR. CHAIRMAN: Next Question.

Funds for hostels in Nagaland

*112. SHRI T.R. ZELIANG: Will the Minister of TRIBAL AFFAIRS be pleased to state the details of the funds allocated and released for construction of hostels for boys and girls belonging to the SCs, STs, Tribals and other weaker sections of the society during the last three years in Nagaland, year-wise?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): A Statement is laid on the Table of the House.

Statement

The Ministry of Tribal Affairs has been making State-wise allocation for the construction of hostel for Boys & Girls since 2003-04. These are notional allocations but the releases are base on the proposals received from the State Governments. It is a centrally sponsored scheme with 50-50 share. The Ministry of Social Justice & Empowerment, who are also implementing similar schemes for SCs and OBCs do not make State-wise allocations. The details of funds allocated/released during the last three years to Nagaland are given below:

(Rs. in lakhs)

SI.No.	Year	Grant released for SC Hostels	Grant for ST Hostels Allocated Re	leased	Grant released for Hostels for OBCs
1.	2002-03	Nil 300.46 Nil	_	65.00	Nil
2.	2003-04		32.9	150.00	Nil
3.	2004-05	1111	32.9	151.00	Nil

SHRI T.R. ZELIANG: Mr. Chairman Sir, as we all know, due to lack of hostel and boarding facilities in many private and Government schools or colleges, many tribal students from the rural areas drop out and do not pursue further studies. Hence, this area needs to be addressed by the Government and special attention given. While going through the Government's reply, it is found that the amount sanctioned for this programme is Rs. two million. However, I would like to know from the hon. Minister whether the amount sanctioned for this programme has been utilized and the programme implemented on the ground. If not, what are the mechanisms to ensure the same.

SHRI P.R. KYNDIAH: Sir, it has been rightly said that it is important to have hostels in the country and that it will also lessen the problem of dropouts. But the question here relates to Nagaland and I have already given my reply. So far as my Ministry is concerned, we are having a Centrally-sponsored scheme, which is on a 50:50 basis—50% from the Central Government side and 50% from the State Government. We are setting up hostels everywhere in the country. But in so far as Nagaland is concerned, we have received a letter from the Chief Minister of Nagaland regarding the setting up of hostels for Scheduled Tribes in Nagaland itself and also in Delhi. Also there will be Hostels for Scheduled Tribes are working girls. But I would like to inform the hon. Member on this score that currently, we have also received a demand for establishing hostels in Delhi for students coming from the North-East and, on this, we are proceeding in a very proactive manner.

SHRI T.R. ZELIANG: Sir, my supplementary question is this. In the Common Minimum Programme of the UPA Government, it is clearly mentioned that the North-Eastern States would be given special assistance to upgrade and expand infrastructure development; and I feel that education is one area, which needs to be addressed properly. If you compare the sanctioned amount for the year 2003-04 with the amount sanctioned in the year 2004-05, there is no increase in the allocation of funds to the North-Eastern States, not only Nagaland. I would like to know whether hon. Minister himself is satisfied with the allocation of such a meagre amount for the North-Eastern Region during the current financial year? If not, what measures has been taken up to increase the allocation to develop these areas?

SHRI P.R. KYNDIAH: Mr Chairman, Sir, on this, we have no problems with funds. So far as the question of having an initiative from the State Government is concerned, this is a Centrally-sponsored scheme on the basis of 50:50. But, at the same time, we are also pursuing a very important project which is known as Eklavya Residential Schools which are an inbuilt component of the hostels. So, today, we have three schemes which have been sanctioned by the Ministry of Tribal Affairs. One is, Ekalavya Model Residential Schools. The construction cost at Rs. 2.5 crores and running expenses at Rs. 30 lakhs per annum, maximum is provided per school including hostel charges. This is a very good scheme and some States have taken steps for this. Secondly, we have *Ashram* schools. Again, this is a 50:50 basis scheme. Thirdly, we have the scheme under the Grants-in-Aid to voluntary organisations. Under this, running cost is provided to NGOs to operate hostels at Rs. 7.56 lakh per annum for 100 students.

SHRI T.R. ZELIANG: There is no increase in the allocation of funds... (*Interruptions.*)....

MR. CHAIRMAN: Please take your seat. Shri Ram Narayan Sahu. ..(Interruptions.)....

श्री राम नारायण साहू: आदरणीय सभापित जी, मैं आपके माध्यम से आदरणीय सूचना मंत्री जी से पूछना चाहूंगा कि क्या इनके मंत्रालय का सैंसर बोर्ड के ऊपर से कंट्रोल बिल्कुल हट गया है? आजकल जो पिक्चरें बन रही है और जो उनके अंदर दिखाया जा रहा है और जो उसकी पब्लिसिटी में डिस्प्ले किया जा रहा है, ऐसी पब्लिसिटी की जा रही है कि वहां से लोग, खास तौर पर महिलाएं गुजरना भी पसन्द नहीं करती है। दूरदर्शन के अंदर ये जो चैनल्स हैं, उनके अन्दर जो कार्यक्रम आ रहे है और उनके अंदर जो परोसा जा रहा है...(व्यवधान).....

SHRI P.R. KYNDIAH: What is the question. .. (Interruptions.)..

श्री सभापति : जब दूरदर्शन के बारे में प्रश्न आएगा, तब आपको मौका दे देंगे।

SHRI VAYALAR RAVI: Sir, I have a supplementary. It is very important.

MR. CHAIRMAN: Which question?

SHRI VAYALAR RAVI: It is related to Tribal schools in Nagaland. My question is very simple, Sir. It has been given the grant release for the construction of hostels. I would like to know to what extent have we utilised it, and how many hostels have been constructed? This is one. Secondly,

the State Government is finding it difficult to make the matching grant of 50:50. Why can't you make it completely 100 per cent Centrally-sponsored scheme for the tribal hostels?

SHRI P.R. KYNDIAH: The Ministry of Social Justice is also having schemes like that, but we are doing it on 50:50 basis as of now. But, we will take it up soon.

SHRI VAYALAR RAVI: How many hostels constructed. ..(Interruptions)..

MR. CHAIRMAN: Take your seat. Next question.

*113. [The questioner (Shri S.M. Laljan Basha) was absent. For answer vide page 35.]

Heritage structures of Delhi

- *114. SHRI B.J. PANDA: Will the Minister of CULTURE be pleased to state:
- (a) whether it is a fact that 21 heritage structures have been listed in Grade-I list in Delhi which require proper preservation;
 - (b) if so, the details thereof; and
 - (c) the guidelines to judge a monument as a heritage structure?

THE MINISTER OF CULTURE (SHRI S. JAIPAL REDDY): (a) to (c) A Statement is laid on the table of the House.

Statement

- (a) No, Sir. Archaeological Survey of India has not included any heritage structure of Delhi in "Grade-I" list for proper preservation.
 - (b) Question does not arise.
- (c) Government has not issued any guidelines to define "heritage structure". However, "Ancient monument" has been defined as—

"ancient monument" means any structure, erection or monument, or any tumulus or place of interment, or any cave, rock sculpture, inscription or monolith, which is of historical, archaeological or artistic interest and which has been in existence for not less than one hundred years and includes—